

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.3101/2002
M.A.NO.2632/2002

Wednesday, this the 27th day of November, 2002

Hon'ble Shri Shanker Raju, Member (J)

1. Krishan Kishore Yadav
s/o Shri Hari Charan Rai
r/o I-223, Chiriya Colony
IARI, Pusa, New Delhi-12
2. Shri Vinod Kumar
s/o Shri Shivji Paswan
r/o I-6, Chiriya Colony
IARI, Pusa, New Delhi-12
3. Shri Mahesh Kumar Paswan
s/o Shri Kusheshwar Paswan
I-74, Chiriya Colony
IARI, Pusa, New Delhi-12

..Applicants

(By Advocate: Shri Sundeshwar Lal)

Versus

1. Union of India through its Secretary
Ministry of Agriculture
Govt. of India
Krishi Bhawan, New Delhi-1
2. The Director (Adm)
Director of Extension
Deptt. of Agriculture & Cooperation
M/o Agriculture,
Govt. of India,
Krishi Vistar Bhawan
IARI, Pusa, New Delhi-12

..Respondents

O R D E R (ORAL)

MA-2632/2002

MA-2632/2002 is allowed subject to just exceptions. Filing of joint application is permitted.

OA-3101/2002

The applicants, who had worked as daily paid labourers, were disengaged. The seniority list meant for reengagement and further for regularization, according to the applicants, has been prepared on the basis of total

number of days for which the daily rated labourers have been engaged, whereas by referring to a list prepared in Indian Agricultural Research Organization (Annexure A-5), the seniority list is maintained on the basis of joining date. In this regard, the applicant has preferred a representation dated 16.10.2002 through Registered AD to the respondents and has approached this Tribunal within a month of it. The same has not been responded to by the respondents.

2. Ends of justice will be duly met if the present OA is disposed of at this very stage even without issuing notices to the respondents with a direction to them to treat the present OA as a supplementary representation and dispose of the same by passing a detailed and a speaking order dealing with the aspect of seniority and also take into consideration the seniority maintained on the basis of date of joining in other Organizations within a period of two months from the date of receipt of a certified copy of the present order.

S. Raju
(Shanker Raju)
Member (J)

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